

- (b) No. Sir.
 (c) and (d) Question do not arise.

Scrapping of Article 310

501. SHRI Y.S. RAJASEKHARA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether some state Governments have suggested to scrap article 310 of the Constitution;
 (b) if so, the names of the states; and
 (c) the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) According to available information, no such suggestion has been received.

- (b) and (c) Do not arise in view of (a) above.

[Translation]

Development of Tals and Diyaras

502. SHRI SHATRUGHAN PRASAD SINGH : Will the Minister of AGRICULTURE be pleased to state :

- (a) whether the scientists of Sabour Agriculture University, Bihar have sent a project report to Indian Council of Agricultural Research regarding the development of Tals and Diyaras of the State;
 (b) whether similarly a project report for the development of certain Diyaras and Tals of Bachhwar, Teghra, Matihani, Balia blocks and Patna district are pending with the Government; and
 (c) if so, the time by which these are likely to be cleared ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir. A research project proposal has been received recently for funding support by ICAR.

(b) and (c) Yes, Sir. The Ministry of Agriculture had deputed an expert team to visit Diara and Tal lands of Bihar State in November, 1996. The team submitted the report and the same is under consideration by the Department of Agriculture and Cooperation. It is likely to take about 4-6 months time.

[English]

National watershed Development project for Rainfed areas

503. SHRI SARAT PATTANAYAK : Will the Minister of AGRICULTURE be pleased to state :

- (a) the target fixed for covering the area under National Watershed Development Project for the Rainfed Areas during the Ninth Five Year Plan, State-wise;

- (b) whether the Government are considering to reorient the implementation strategy for the same; and
 (c) if so, the details thereof ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) An area to the extent of approximately 3.5 million ha. is likely to be covered under National Watershed Development Project for Rainfed Areas during the IX Plan. State-wise targets will be decided at the appropriate time.

(b) and (c) The Project will continue to promote *in situ* moisture conservation through reliance on low - cost replicable and farmer-friendly measures with the objective of increase in cropping intensity and productivity. The Project will also continue to propagate farming systems approach. Under this Scheme, there will be greater thrust on adoption of locations-specific technology as per the ecological system in the given agro-climatic zone.

[Translation]

Disappearance of Rice and Wheat allotted by Food Corporation of India

504. SHRI MANOJ KUMAR SINHA : Will the Minister of FOOD be pleased to state :

- (a) whether tonnes of rice and wheat released by the Food Corporation of India to be sold under the Public Distribution System have disappeared;
 (b) if so, the details of cases detected by The Government in this regard, state-wise;
 (c) whether the Government have conducted any inquiry into the matter;
 (d) if so, the outcome thereof; and
 (e) the step taken by the Government to check the recurrence of such incidents ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) The allocation of rice and wheat to the State Government are made on a month to month basis by the Ministry and the allotted quantity is released to the State Government or their nominees, by Food Corporation of India (FCI). After the stocks are lifted by the State Government or their nominees, its transportation, security and distribution with in the state is the sole responsibility of the State Government.

- (b) to (e) Do not arise.

[English]

"Wood Based Industries"

505. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the number of applications seeking approval of the Government for setting up of wood based industries in the forest area received, considered, accepted and rejected during last three years, State-wise;

(b) the criteria adopted for evaluation of such applications;

(c) whether prior approval is also necessary for setting up of industry in the private forest area; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (d) The details are being collected and will be laid on the Table of the House.

"Allotment of Land for Arforestation"

506. SHRI RAMSAGAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the reply given to unstarred question No. 711, dated November 26, 1996 regarding "Allotment of forest land" and state :

(a) whether about 71 bighas of gram sabha land in village Dera Mandi (Mehrauli Block) has been allotted to M/s. Godfrey Phillips India Limited for afforestation in Delhi;

(b) if so, whether the said land falls within the boundary lines of the Southern Ridge Area;

(c) if so, whether there is any proposal to cancel the memorandum of Understanding (MOU) and to hand over the land to the Forest Department for afforestation; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Malpractices by Delhi Police

507. SHRI SANAT KUMAR MANDAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "Caps make Hay While Killers Stalk Roads, Agents Collect Bribes, Seniors Aware, give into Graft" appearing in 'The Hindustan Times', dated December 22, 1996;

(b) if so, the reaction of the Government thereto; and

(c) the positive measures taken or proposed to be taken by the Government to check such malpractices by the Delhi Police ?

THE MINISTER OF STATE IN THE MINISTRY OF

HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) and (c) There have been instances where individual Traffic Police personnel were found involved in malpractices but there is no indication that there exists any organised connivance. During 1996 alone, over 6 lakhs trucks were challaned by Delhi Traffic Police which was almost twice the number challaned during 1995. Besides, the Delhi Traffic Police carried out a major anti-corruption drive amongst its own men as a result of which 161 Traffic Policemen face departmental inquiries and other 202 officials were transferred to non-sensitive units.

IV Fluid Purchase

508. SHRI MANGAL RAM PREMI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "IV fluid purchase; Former Add. D-G Chargesheeted" appearing in the 'Hindustan Times', dated January 8, 1997;

(b) if so, whether the Super Bazar sold IV fluid to Safdarjung Hospital at double the normal rates;

(c) if so, the rates at which the Super Bazar sold the IV fluid to Safdarjung Hospital and the rates prevailing in the market;

(d) the reasons for charging such high rates;

(e) whether there is any proposal to inquire into the matter and to bring to book the officers responsible;

(f) if so, the details thereof; and

(g) if not, the reasons therefor ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (g) The information is being collected and will be laid on the Table of the House.

Damaged Goods

509. SHRI I.D. SWAMI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the large quantity of damaged goods have accumulated in the Super Bazar awaiting replacement from the suppliers/manufacturers;

(b) if so, the details thereof and the reasons therefor; and

(c) the procedure adopted in the disposal of damaged goods ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a)